

Office of the Municipal Council Poonch  
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The Consultant (Judicial),  
Hon'ble National Green Tribunal,  
New Delhi.

No. MCP/2023-24/615-16

dated: 22.07.2024

Subject: - Action taken report in the matter of O.A. No. 253 of 2023 titled  
Raja Muzaffar Bhat Vs Union Territory of Jammu & Kashmir &  
Ors.

Respected Sir,

In compliance to Hon'ble National Green Tribunal Order dated, May, 24, 2024 passed in O.A. No. 253 of 2024 titled Raja Muzaffar Bhat Vs Union Territory of Jammu & Kashmir & Ors. In this connection kindly find enclosed herewith the action taken report pertaining to Municipal Council Poonch for kind perusal.

Yours faithfully,

  
Chief Executive Officer,  
Municipal Council Poonch

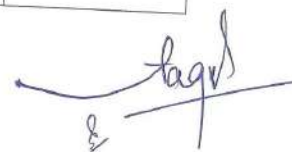
Copy to the:-

1. Deputy Commissioner Poonch for kind information.
2. Director Urban Local Bodies Jammu for kind information.
3. Divisional Officer, J&K PCC for favour of information.
4. Office record file.

## Annexure-I

## (A) Legacy Waste:-

(i) Name of District	(ii) Legacy waste site	(iii) Area covered by the legacy waste	(iv) Quantit y of the waste (in MT) in each site	(v) Composition of the Waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destinati on of the compone nts at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked budget
				a) Inerts (%) (Const. waste, wood, glass, etc)	b) Compost (%) organic,	c) RDF (%) plastic	d) if any other material (%)				
Poonch	W. No. 11	4 acre	15000	20	40	35	5	Bio Remediation	December 2024.	--	Action plan has been approved on 11 <sup>th</sup> NARC meeting held on 05-01-2024. Tender has been floated on JK tender for bioremediation of legacy waste. The work will be started by August-2024.

  
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Directorate of Urban Local Bodies, Jammu  
Panama Chowk, Narwal Road, Adjoining Architect Organization (Near Canal)  
Email: [dibjammu@gmail.com](mailto:dibjammu@gmail.com); Phone: 0191-2470050

<https://jktenders.gov.in>

1. Director, Directorate of Urban Local Bodies, Jammu (DULBJ) invites online bids for the following works:

NIT Reference No.	Name of Project/ Work(s)	Bid Security/ (Earnest Money) (Rs.)	Cost of Document/ Tender Fee (Rs.)	Empanelment Period
DULBJ/RFP/03/2024-25 Dated: 11.07.2024	Request for proposal for Selection of Agency for undertaking Dumpsite/ Landfill Remediation through Biomining of Legacy Waste at Poonch & Rajouri of Jammu Division.	3,30,000/-	5000/-	05 Months

2. Important RFP timeline is as mentioned below:

Name of Project/Work(s)	Availability of Tender on- line for bidding		Last Date & Time for on-line Submission of Bids	Date & Time of opening of tender/ Bid
Request for proposal for Selection of Agency for undertaking Dumpsite/ Landfill Remediation through Biomining of Legacy Waste at Poonch & Rajouri of Jammu Division.	11.07.2024 16:00 Hrs.	02-08-2024 15:00 Hrs.	02-08-2024 15:00 Hrs.	02-08-2024 16:00 Hrs.

- For additional details such as important date, detailed scope of work, qualification and eligibility criteria, visit website <https://jktenders.gov.in> for downloading of RFP.
- For participating in the above e-tender, the bidders shall have to get them registered with <https://jktenders.gov.in> and get user ID, password, digital signatures Certificate (DSC) is mandatory to participate in the e-tendering process. For any clarification/ difficulty/ regarding e-tendering process bidders can contact on the given phone number 0191-2470050.
- Pre-bid meeting is schedule online on 18.07.2024 at 11:00 AM through link: <https://meet.google.com/knf-qvyp-zgx>
- The bidders should keep checking the website for any addenda/corrigenda and the bidder should incorporate the same in their bid documents. No addenda/corrigenda shall be published in the newspaper.

No: DULBJ/2024/ 2087  
Date: 11.07.2024

  
Director  
Urban Local Bodies,  
Jammu

Signature Not Verified

Digitally signed by Puneet Sharma  
Date: 2024.07.11 16:10:26 IST  
Location: Jammu and Kashmir-JK